arsenal. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.

(c) and (d) Government of India has consistently conveyed its concern to the United States about the adverse impact of its assistance, essentially military aid, to Pakistan. The U.S. has conveyed that it is taking steps to ensure that its assistance to Pakistan is used for the stated purpose of economic development and counter insurgency and is not utilized for any other purpose or directed against any country, including India. In this context, the United States Congress passed the Enhanced Partnership with Pakistan Act, which stipulates the purposes and conditions for US economic and security assistance to Pakistan. These conditions, inter alia, require Pakistan to close terrorist camps, including those of Lashkar-e-Taiba and Jaish-e-Muhammed; cease all support to extremist and terrorist groups; and, prevent attacks into neighbouring countries.

Misbehaviour by Indian diplomat

1596. SHRI SANJAY RAUT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any Indian diplomat accused of misbehaving with a female co-passenger on a New York Bound Al flight has been called back;
 - (b) whether any enquiry has been set up by the Ministry to investigate the case;
- (c) whether any departmental action would be initiated against the diplomat, if found guilty; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) A case of inappropriate behavior by an Indian diplomat travelling to New York was reported to the Ministry. The diplomat was immediately transferred back to Headquarters.

(c) and (d) An enquiry is currently underway under the Central Civil Services (Conduct) Rules, 1964.

Stapled Visa for people from Jammu and Kashmir

1597. DR. BHARATKUMAR RAUT: Will the Minister of EXTERNAL AFFAIRS be pleased to state: